

National Company Law Tribunal



Allahabad Bench

CP NO. 79/241-244/ALD/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.02.2018

NAME OF THE COMPANY: Allahabad Galvanising Pvt Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 241/243 of the companies act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	NAVNEET KR. SHUKLA on behalf of NEETAN SHARMA		Counsel for the Petitioner	
2.	Rahul Sripat	Adv.	for R-1-5 and 9	
3.	Anil Kumar	PCS		

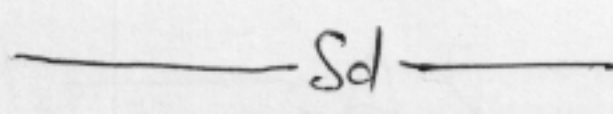
C.P.No. 79/241-244/ALD/2016

Shri Navneet Kumar Shukla, proxy for the petitioner counsel Shri Rahul Sripat. Shri Anil Kumar, PCS for Respondent Nos. 1,2,5 and 9. The learned counsel submits that settlement talks between the parties have not been materialized so far. Therefore, the case is fixed for hearing.

In view of this, case is fixed for further hearing on 14<sup>th</sup> March, 2018.

Date: 19/02/2018

Typed by  
Jyoti  
(Stenographer)



**H.P. Chaturvedi,  
Member(Judicial)**